(c) what are the major problems in regular export of cotton; and

(d) what measures are being taken to overcome these difficulties?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The quantity of cotton imported during the last three years is as follows;

(in lakh bales of 170 kgs. each)

Үс _{аг}	Quantity)
1990-91	NIL
1991-92	3.00
1992-93	1.15

(b) The government already has a long Term Export Policy of cotton under which five lakh bales of cotton are released for export at the beginning of every cotton season to maintain India's presence in the International Market as a stable supplier of cotton.

(c) The major problems in the regular export of cotton have been the uncertainty about the availability of cotton as nearly 70 per cent of the area under eotton is rainfed and monsoon plays a vital role in cotton production. Besides, the domestic demand of eotton has been increasing thereby reducing the availability of cotton for export.

(d) The government has been making efforts to increase the production and yield per hectare of cotton. In this direction the minimum support price for cotton is announced every year and a minimum of five lakh bales are released for export at the beginning of each cotton season.

The Government is also implementing centrally sponsored scheme of Intensive Cotton Development Programme in important eotton growing states to increase the production of all types of cotton to meet the domestic requirement and export of surplus produce. Under the scheme, financial assistance is provide to the states for supply of critical inputs such as seeds; pesticides, equipments, irrigation, sprinklers as also for organising demonstration of improved technology and farmers training etc.

12.00 NOON

PAPERS LAID ON THE TABLE

1. Notifications of the Ministry of finance (Department of Revenue) ..

IL Notifications of the Ministry of finance (Department of Economic Affairs)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASEKHAR MURTHY): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue, granting exemption under section 10(23C) of the Income-tax Act, 1961 to the following Institutions, under section 296 of the said Act:—
 - (1) S. O. No. 1464, dated the 2nd July, 1994, regarding the Bharat Bhavan Nyas, Bhopal.
- (2) S. O. NO. 1465, dated the 2nd July, 1994, regarding the Bharat Bhavan Nyas Bhopal.
- (3) S. O. No. 1466, dated the 2nd July, 1994, regarding the National Centre for the performing Arts, Bombay.
- (4) S. O. No. 1467. dated the 2nd July, 1994, regarding the Action for Welfare and Awakening in Rural Environment (AWARE), Hyderabad.
 - (5) S. O. No. 1468, dated the 2nd July, 1994, regarding the Society for Service to Voluntary Agency (SOSVA), Bombay.

- (6) S. O. No. 1469, dated the Sad July, 1994, regarding the Ashwini Rural Cancer Research & Relief Society, Maharashtra.
- (7) *S. O.* No. 1470, dated the 2nd July, 1994, regarding the German Leprosy Relief Associa tion Rehabilitation Fund, Madras.

(S) S. O. No. 1471, dated the 2nd July, 1994, regarding the Bhagini Samaj, Bombay.

(9) S. O. No. 1472, dated the 2nd July, 1994, regarding the Bal Sahyog, New Delhi.

- (10) S. O. No. 1473, dated the 2nd July, 1994, regarding the Shri Sadguru Seva Sangh Trust, Bombay.
- (11) S. O. No. 1474, dated the 2nd July, 1994, regarding the Kerala Coir Workers Welfare Fund Board, Alleppey, Kerala.
- (12) S. O. Ko. 1475, dated the 2nd July, 1994, regarding the Amalgamated Tamil Nadu Shares Of Post War Services Reconstruction Fund and Special Fund for Ex-Servicemen Fund, Madras.
- (13) S. O. No. 1476, dated the 2nd July, 1994, regarding the Amalgamated Tamil Nadu shares of Post War Services Reconstruction Fund and Special Fund for ex-Servicemen Fund, Madras
- (14) S. O. No. 1477, dated the 2nd July, 1994, regarding the Basic Chemicals. Pharmaceuticals and Cosmetics Export Promotion Council, Bombay.
- (15) S. O. No. 1478, dated the 2nd July, 1994, regarding the Aga Khan Foundation, New Delhi.
- 06) S. O. No. 1480, dated the 2nd July, 1994, regarding the Shri Anandpur Trust. New Delhi.

- (17) S. O. No. 1481, dated the 2nd July, 1994, regarding the Centre for Public Sector Studies, New Delhi.
- 0 8) S. O. No. 1482, dated the 2nd July, 1994, regarding the Centre for Public Sector Studies New Delhi.
- 119) S. O. No. 1483, dated the 2nd July, 1994, regarding the Lal Bahadur Shastri National Memorial Trust New Delhi.
- (20) S. O. No. 1484, dated the 2nd July, 1994, regarding the Bharat Sevashram Sangha, Calcutta.
- (21) S. O. No. 1485, dated the 2nd July, 1994 regarding the India Trade Promotion Organisation, New Delhi.
- (22) S. O. No. 1486. dated the 2nd July, 1994. regarding the India Trade Promotion Organisation, New Delhi.
- (23) S. O. No. 1487. dated the 2nd July, 1994, regarding the India Trade Promotion Organisation, New Delhi.
- (24) S. O. No. 1488, dated the 2nd July, 1994, regarding the Shri Paramhans Advait Math Publication Society.
- (25) S. O. No. 1489, dated the 2nd July, 1994, regarding the Servants of India Society, Pune.
- (26) S. O. No. 1490, dated the 2nd July, 1994 regarding the T. T. Ranganathan Clinical Research Foundation, Madras.
- (27) S. O. No. 1491, dated the 2nd July, 1994, regarding the Federation of Indian Export Organisations, New Delhi.
- (28) S. O. No. 1492, dated the 2nd July, 1994, regarding the Association of the Physically Handicapped, Bangalore.

(29) S. O. No. 1493, dated the 2nd July, 1994, regarding the Institute for Financial Manage

Institute for Financial Manage ment & Research, Madras.

- (30) S. O. 1494, dated the 2nd July, 1994, regarding the Aga Khan Rural Support Programme (India), New Delhi.
- (31) S. O. No. 1495, dated the 2nd July, 1994, regarding the South Central Zone Cultural Centre, Nagpur.
- (32) S.O. No. 1496, dated the 2nd July, 1994, regarding the Kasturba Gandhi National Memorial Trust. Indore.
- (33) S. O. No. 1497, dated the 2nd July, 1994, regarding the All Bengal Women's Union Calcutta.
- (34) S. O. No. 1498, dated the 2nd July, 1994, regarding the Action for Food Production (AFPRO), New Delhi.
- (34) S. O. No. 1499, dated the 2nd July, 1994, regarding the Yug Nirman Yojana Trust, Ma thura (U.P.).
- (36) S. O. No. 1500. dated the 2nd July, 1994, regarding the Theosphy Company (India) Private Limited, Bombay.
 - (37) S. O. No. 1501, dated the 2nd July, 1994, regarding the

Anandashram Trust, Kerala.

- (38) S. O. No. 1502, dated the 2nd July, 1994, regarding the Research Information System for the Non-aligned and other Developing Countries (RIS), New Delhi.
- (39) S. O. No. 1503, dated the 2nd July, 1994, regarding the Research Information System for the Non-Aligned and other Deve loping Countries (RIS), New Delhi.

- (40) S. O. No. 1504,dated the 2nd July, 1994, regaining the Indian Council for Research on International Economic Relations, New Delhi.
- (41) S. O. No. 1505, dated the 2nd July, 1994, regarding the Centre for Science and Environment, New Delhi.
- (42) S. O. No. 1506, dated the 2nd July, 1994, regarding the S.J. Jindal Trust, Bangalore.
- (43) S. O, No. 1507, dated the 2nd July, 1994, regarding the National Foundation for Teacher's Welfare, New Delhi.
- (44) S. O. No. 1508, dated the 2nd July, 1994, regarding the National Foundation for Teacher's Welfare, New Delhi.
- (45) S. O. No. 1509, dated the 2nd July, 1994, regarding the Exhibition Society, Hyderabad
- (46) S. O, No. 1510, dated the 2nd July, 1994, regarding the National Association for the Blind, Karnataka Branch, Bangalore.
- (47) S. O. No. 1511, dated the 2nd July, 1994, regarding the Gujarat Ecological Education and Research (GEER) Foundation, Gandhi Nagar.
- (48) S. O. No. 1512, dated the 2nd July, 1994, regarding the Voluntary Health Association of India, New Delhi.
- (49) S. O. No. 1513, dated the 2nd July, 1994, regarding the Jamnalal Bajaj Foundation, New Delhi.
- (50) S. O. No. 1514, dated *the* 2nd July, 1994, regarding the Mobile Creches Working Mother's Children, New Delhi.
- (51) S. O. No. 1515, dated the 2nd July, 1994, regarding -the

Society of Sisters of Charity of Saint B. Capitanio and V. Gerosa, Calcutta. (52) S. O. No. 1516, dated the 2nd July, 1994, regarding the Auroville Foundation, Auroville Tamil Nadu.

- (53) S. O. No. 1517, dated the 2nd July, 1994, regarding the Spastics Society of Eastern India Calcutta.
- (54) S. O. No. 1519, dated the 2nd July, 1994, regarding the India International Textile Ma chinery Exhibitions Society, Bombay.
- (55) S. O. No. 1519, dated the 2nd July, 1994, regarding the Indira Gandhi National Centre for the Arts, New Delhi (Placed in Library from (1) to (55). *Set No. LT*-6203/94) from (1) to (53).
- II. A copy each (in English and Hindi) of the following Notifica tions of the Ministry of Finance (Department of Economic Affairs), under section 31 of the Securities and Exchange Board of India Act, 1992:—
 - (1) G.S.R. No. 585(E), dated the the 14th July, 1994, publishing the Securities and Exchange Board of India (Bankers to an issue) Rules, 1994.
- (2) Notification No. LE/7/94, dated the 14th July, 1994, publishing the Securities and Exchange Board of India (Bankers to an issue) Regulations, 1994 (Placed in Library. See No. LT-6204/94).

Memorandum of understanding (1994-95) between the Government of India and the Rural Electrification Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the Rural Electtrilflcation Limited for the year 1994-95. (Placed is Library *See* No. LT- 6227/

The Deputy Chairman in the Chair. Reference—Contd.

Re. Starvation Deaths in Koraput District of Orissa.

SHRI V. NARAYANSAMY (Pondicherry): Madam Deputy Chairman, thank you for giving me this opportunity to raise a very important issue of the people who are dying in the Koraput District of Orissa due to starvation.

Madam, now we are paying our hom-gae to the freedom-fighters and martyrs There was a call given by Mahatma Gandhi on August 9. After Independence, in our country the basie necessities of the people, food, shelter and slothing, have not been provided to the people in one corner of our country.

Madam, it has been in the news for several years that in the Koraput District every year the people are dying due to starvation.

Madam, the Government of India provides funds for the anti-poverty progromme for giving employment to the people who are below the poverty-line. At the time of distribution of those funds to the poor people, a Bt of bungling takes place. This year alone, in the Koraput District, more than 100 people died due to starvation.

There is a popular government running in Orissa, which says that it is for the poor and down-trodden people, but, in spite of this, in Oilssa more than 100 people died during the past two months. The impression given to the people of this country is that those people died due to gastro-enteritis.

Madam, I would like to submit that in the Koraput District, especially in two villages alone in the Kutinga Panchayat of the Lakhimpur Block more than 12 people died. In Lacchmani It people died. In Sorishapadar and Kan-apadhi villages 12 people' died. This has become the order of the day.

The people could not get even their minimum, food. They has been eating roots and leaves of plants. This is the sorry state of affairs. Even 46 or 47 years after Independence we see these *Advevation detales* in our country.